

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.352/2019  
MA No.402/2019**

**New Delhi, this the 31<sup>st</sup> day of January, 2019**

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. All India MES Civilian Engineers Association 'B'  
Through its' General Secretary  
Pawan Kumar, Aged-45 Years  
S/o Shri Rajvir Sharma  
Working as Asstt. Engineer  
CWE office, Delhi Cantt.  
Address: 80/1 CMR, 13 BRD, New Pinto Park  
Palam, New Delhi.
  
2. Neeraj Kumar Mathur,  
Aged-38 years 'B'  
S/o Shri Mukesh Chandra Mathur  
Working as Junior Engineer (Civil)  
In MES, Under GE, New Delhi  
R/o P-50/4, RR Army Hospital, Delhi Cantt. .... Applicants

(By Advocate: Shri Yogesh Sharma)

**VERSUS**

1. Union of India through the Secretary  
Ministry of Defence, Govt. of India  
South Block, New Delhi.
  
2. The Joint Secretary (Estt.)  
Ministry of Defence, Govt. of India  
234, South Block, New Delhi.
  
3. The Under Secretary to the Govt. of India  
Ministry of Defence, Department of Defence  
Room No.136-B, Sena Bhawan, New Delhi.

4. The Engineer-in-Chief  
E-in-C Sectt., Ministry of Defence  
Kashmir House, New Delhi. .... Respondents.

**ORDER (ORAL)**

**By Hon'ble Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up, the learned counsel for the applicant having noticed that as of now no office bearer of the Union is transferred and the OA is pre-mature, seeks leave of this Tribunal to withdraw the same, with liberty to avail his remedies in accordance with law. Accordingly, the OA is dismissed as withdrawn, with liberty, as aforesaid. No costs.

**(ARADHANA JOHRI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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